

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3445 of 2010

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

04/Dated: 7th July, 2020

Heard through V.C.

2. It appears from the record that the counsel for the respondent in this case is now a sitting Judge of this case.

3. In view of the aforesaid facts, Registry is directed to issue notice to the respondent-Company to engage any other counsel to represent their case.

4. Put up this case on 13th August, 2020.

(Deepak Roshan, J.)

Amardeep/